

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:227
ANSWERED ON:13.03.2012
LAND FOR CGEWHO HOUSING SCHEMES
Pal Shri Jagdambika

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of the housing schemes launched by the Central Government Employees Welfare Housing Organization (CGEWHO) during each of the last three years, location-wise;
- (b) the mode of acquisition /allotment of land for CGEWHO schemes;
- (c) the time by which land for the above schemes was allotted to acquired by the CGEWHO; and
- (d) the per square rate at which the land were allotted to the CGEWHO under the above schemes?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (d): As per the facts ascertained from CGEWHO, the housing schemes launched alongwith the land costs etc. are as under:

Year	Project	Mode of Land acquisition	Time of acquisition	Sqft. allotment	Rate
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2009	Bhubaneswar Ph-II	Land brought in by the contractor under turnkey project rather it is a part of total sqft. rate to be paid to the contractor.	November, 2006		Cost of land is not separately paid;
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2010	Kolkata Ph-II,		March, 2010		
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	Mohali Ph-II		June, 2007		
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2011	Greater Noida Through Greater Noida Authority	Acquisition - July, 2010.	August, 1996.		Allotment - Rs.130/- per sqft.
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